

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.02.2021

THROUGH VIDEO CONFERENCING
CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 181/BB/2020	For admission	Sec 9 of I&B code 2016	Kedari Food Foundation	Varun Tallum & Suman	Sri Indira Power Energies Pvt Ltd	S Rajesh

ADVOCATE FOR PETITIONER/s: *Shri Suman for the Petitioner through VC*

ADVOCATE FOR RESPONDENT/s: *Shri S. Rajesh through VC*

ORDER

Heard Shri Suman, learned Counsel for the Petitioner and Shri S. Rajesh, learned Counsel for the Respondent through video conference. Both sides are directed to file brief written submissions within one week.

Order Reserved.

Shri
MEMBER(T)

Shri
MEMBER(J)

Puja

Shri
COMPLAINT